

Annexure VII: - List of Operational Creditors (Government Dues)											Amount in Rs.			
Sr. No.	Details of Claimant	Details of Claims Received		Details of Claims Admitted						Amount of Contingent Claims	Amount of any mutual dues that may be set off	Amount of Claims Not Admitted	Amount of Claims Under Verification	Remarks, If Any
	Department	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether Related Party?	% Voting Share in CoC					
1	Employees' Provident Fund Organisation (EPFO)	01-Sep-23	12,72,80,713	-	Operational Debt (Government Dues)	-	-	No	-	-	-	12,72,80,713	-	Refer Note 3

Notes

- 1) The list of claims by Statutory Authorities (Government dues) is received till 4th April 2024
- 2) The claims admitted are received on e-mail and are subject to verification of proof of claims / revision/ substantiation/ modification on the basis of information/evidence/clarification revised claim being received from the respective creditors and the Corporate Debtor.
- 3) The supporting document provided by the Claimant does not pertain to Reliance Big Private Limited and hence claim is not admitted